

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated 24.06.2020

(Morning Session)	(Afternoon Session)
<b>Hear Before Charge</b>	<b>Argument</b>
1. S.C. No. 5021/2019	1. R.A. No. 5092/2017
2. S.C. No. 5032/2016	2. M.A. No. 5001/2020
3. S.C. No. 5007/2019	
4. S.C. No. 5015/2019	
	<b>ORDERS</b>
<b>Arguments</b>	3. P & Sc. No. 5005/2017
5. R.A. No. 5059/2016	4. P & Sc. No. 5035/2019
6. R.A. No. 5060/2016	5. P & Sc. No. 5024/2018
7. R.A. No. 5068/2016	
8. R.A. No. 5045/2017	<b>JUDGMENT</b>
9. R.A. No. 5072/2017	6. M.C. No. 5023/2020
10. M.A. No. 5052/2020	7. M.V.C. No. 307/2015
	8. R.A. No. 5085/2017
	9. M.C. No. 5144/2020
	10. M.C. No. 5129/2020

Sd/-

(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District


**NOTE : All Advocates are requested to strictly follow SOP dated 28.052020 issued by Hon'ble High Court of Karnatataka**

**Matter listed on 24.06.2020 for hearing in the court of II Addl. Civil Judge & JMFC., Anekal**

Sl. No.	Morning Session	Sl. No.	Afternoon Session
1	O.S. 548/2012	1	C.C. 2199/2016
2	O.S. 15/2012	2	C.C. 1559/2017
3	O.S. 101/2013	3	C.C. 1652/2019
4	O.S. 646/2013	4	C.C. 2196/2016
5	O.S. 255/2018	5	C.C. 35/2017
6	O.S. 125/2014	6	O.S. 73/2017
7	O.S. 327/2012	7	O.S. 406/2017
8	O.S. 15/2009	8	O.S. 113/2013
9	O.S. 398/2011	9	O.S. 29/2012
10	O.S. 692/2013	10	O.S. 320/2017

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated 12.06.2020 issued by Hon'ble High Court of Karnataka.**

  
18/06  
II Addl. Civil Judge & JMFC.,  
Anekal.